

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal(C) No(s). 24437-24444/2019

THE STATE OF UTTAR PRADESH & ANR.

Petitioner(s)

VERSUS

TRILOKI NATH TIWARI & ORS.

Respondent(s)

Date : 24-02-2020 These petitions were called on for hearing today.

For Petitioner(s)

Ms Alka Sinha, Adv.
Mr. Anuvrat Sharma, AOR

For Respondent(s)

Mr Paras Choudhary, Adv.
Mr. Vishal Gupta, AOR

UPON hearing the counsel the Court made the following
O R D E R

Ld. Counsel for the petitioner to take fresh steps alongwith fresh particulars to effect service on unserved respondents as per office report dt. 20.2.2020 within two weeks time, as last opportunity.

Ld. Counsel for the petitioner is granted four weeks time as last opportunity for taking appropriate steps in respect of deceased respondents.

Respondents represented by Mr Vishal Gupta, Advocate-on-record are granted four weeks time for filing counter affidavit.

List again on 29.4.2020.

ANIL LAXMAN PANSARE
Registrar